

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 180 OF 2012 & IA NO. 319 OF 2012
&
APPEAL NO. 181 OF 2012 & IA NOs.317, 320 OF 2012 &
IA NO. 4 OF 2013

Dated: 20th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

180 of 2012 & IA No. 319 of 2012

In the matter of :

Shell India Markets Pvt. Ltd.

.... Appellant(s)

Vs.

Indian Oil Corporation Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Jay Savla
Mr. Jasdeep Singh Dhillon

Counsel for the Respondent(s) : Ms. Sanya Talwar
Mr. Rajat Navet for R.1 to 3

Mr. P.B. Suresh
Mr. Vipin Nair
Mr. Abhey P. Singh for R-4

Mr. K.R. Sasi Prabhu
Mr. Gaurav Mitra
Mr. Raghu Chandra for RIL

Mr. Sumit Kishore for PNGRB

**Appeal No. 181 of 2012 & IA Nos.317,320 of 2012 &
IA No. 4 of 2013**

In the matter of :

Reliance Industries Ltd. & Anr.

.... Appellant(s)

Vs.

Indian Oil Corporation Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. K.R. Sasi Prabhu
Mr. Gaurav Mitra
Mr. Raghu Chandra for RIL

Counsel for the Respondent(s) : Mr. P.B. Suresh
Mr. Vipin Nair
Mr. Abhey P. Singh for R-4

Ms. Sanya Talwar
Mr. Rajat Navet for R.1 to 3

Mr. Jay Savla
Mr. Jasdeep Singh Dhillon for R-7

Mr. Sumit Kishore for PNGRB

ORDER

Learned counsel for the Appellant is stated to be in some personal difficulty.

List these matters on **24.03.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson